GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:3841 ANSWERED ON:02.12.2010 REGIONAL INSTITUTE FOR LAWYER Shantha J.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government is planning to set up four regional institutes of excellence to equip lawyers to bring them on at par with Indian Information Technology (IIT) professionals;
- (b) if so, the details thereof;
- (c) whether the Bar Council of India and other similar bodies have given their in principle agreement for opening of such institutes of excellence; and
- (d) if so, the time by which these institutes are likely to be opened?

Answer

MINISTER OF LAW AND JUSTICE (PR M. VEERAPPA MOILY)

(a): No, Madam.

(b) to (d): Does not arise.